

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M K HANJURA

Civil Appeal No(s). 11359-11360/2011

COMMR.COMMERCIAL TAX U.P.

Appellant(s)

VERSUS

S/S SRI TRADERS GALLA VYAPARI

Respondent(s)

Date : 29/09/2015 These appeals were called on for hearing today.

For Appellant(s) Ms. Bharti Tyagi,Adv.
 Mr. Ravi Prakash,Adv.

 Mr. Gunnam Venkateswara Rao,Adv.

For Respondent(s) Mr. Shwetank Sailakwal,Adv.
 Dr. Kailash Chand,Adv.

UPON hearing the counsel the Court made the following
O R D E R

The Office Report indicates that although by Order dated 26.8.2015 of this Court four weeks time as last chance was given to the learned counsel for the appellant for filing the affidavit of valuation, yet he has not done the needful within the period stipulated in the order. Viewed in that context, the matter shall be processed for listing before the Hon'ble Judge in Chambers for further future directions. Await orders. List thereafter.

(M K HANJURA)
Registrar